

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.4254/2011

Tuesday, this the 10<sup>th</sup> day of May 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

B. P. Meena  
Serving as Media Executive  
DAVP, Ministry of I&B  
New Delhi

(Nemo)

..Applicant

Versus

1. Union of India through Secretary  
Ministry of Information & Broadcasting  
A Wing, Shastri Bhawan, New Delhi-1
2. The Director General  
DAVP, Soochna Bhawan  
CGO Complex, New Delhi

(Mr. N.K. Aggarwal, Advocate)

..Respondents

**O R D E R (ORAL)**

**Justice Permod Kohli:**

None for the applicant. It is an old matter pertaining to the year 2011.

On the last date of hearing also, adjournment was sought on behalf of the applicant. We feel that the applicant is not interested to prosecute this Application.

2. O.A. is dismissed for default of appearance and non-prosecution.

**( K.N. Shrivastava )  
Member (A)**

**( Justice Permod Kohli )  
Chairman**

May 10, 2016  
/sunil/